

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).7966/2014

(Arising out of impugned final judgment and order dated 02/05/2013 in SA No.507/2013 passed by the High Court Of Judicature at Allahabad)

GHAZIABAD DEV. AUTHORITY

Petitioner(s)

VERSUS

DEVENDRA KUMAR & ANR

Respondent(s)

Date : 03/11/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Petitioner(s) Mr. Devesh Kumar,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 21st November, 2014, so as to see
that the service is completed in the meantime.

(Sarita Purohit)
Court Master

(Renuka Sadana)
Court Master